Checklist of Documents for tariff filing for Hydro Stations(Part-II)

1.	Approval of the Project from Competent Authority.	
2.	Capital cost approval from the Competent Authority.	
3.	Equity participation agreements and necessary approval for foreign equity.	
4.	Stationwise/Corporate audited Balance Sheet and Profit & Loss A/c with all the schedules & annexes from the Financial year 1998-99 onward.	
5.	A copy of project specific tariff Notification of GOI or PPA with beneficiaries.	
6.	Statement of Tariff proposal (Form No.1)	
7.	Information required for computation of energy charge & capacity index. (Form No.2)	
8.	Summary of various components of Fixed charge (Form No.3)	
9.	Computation of Interest on Loan (Form No.4)	
10.	Statement of Calculation of Average Rate of Interest on Working Capital Loans (Form No.5)	
11.	Statement of Depreciation on various assets as per CERC norms (Form No.6)	
12.	Calculation of Operation & Maintenance Expenses (Form No.7)	
13.	Details of Capital Cost and Financing structure (Form No.8)	
14.	Statement of Capital expenditure actually incurred and capitalised/approved expenditure (Form No.9)	
15.	Information of Environmental matters and its related issues (Form No.9A)	
16.	Statement of outstanding loan, interest and financing charges thereon (Form No.10).	
17.	Details of Financial packages (Form No.11)	
18.	Details of Operation and Maintenance expenses (Form No.12)	
19.	Any other relevant information(Please Specify)	